

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Subject: Promotion of Chief Administrative Officers and Accounts Officers in Subordinate Judiciary of the State.

Order

No.: 1453

Dated: 02.03.2019

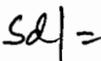
Sanction is hereby accorded to the promotions of following Section Officers and Senior Scale Stenographers to the posts of Chief Administrative Officers and Accounts Officers in the Subordinate Judiciary of the State, in the pay Scale of Rs. 9300-34800+4800 (pre-revised), revised pay Structure-Level-8 (47600-151100), notionally from the dates shown against each and monetarily from the date of issuance of this order:-

S. No.	Name of the official	Present place of posting	Date from which the promotion is granted either Chief Administrative Officer or Accounts Officer
1.	Ms Tashi Youren	SO (Reader), PDJ Court, Leh	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
2.	Ms Raziya Bano	SO (Reader), PDJ Court, Baderwah	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
3.	Mohan Lal Sharma	Retired as SO in the Court of Addl. D&S Court, Jammu on 31.01.2018	Placed in the cadre of Chief Administrative Officer notionally w.e.f 11.10.2017 till the date of his retirement.
4.	Ms Raksha Devi	SO (Adm.) PDJ Court, Jammu	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
5.	Ms Madhu Sharma	PA-Cum-Sr. Scale Stenographer, Spl. Anti-corruption Court, Jammu	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
6.	Tariq Shaheen	Retired as SO in the Court of PDJ, Jammu on 31.10.2017	Placed in the cadre of Chief Administrative Officer notionally w.e.f 11.10.2017 till the date of his retirement.
7.	Ms Kamlesh Kumari Kotwal	SO (Records), PDJ Court, Jammu	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
8.	Naseer Ahmad Wafai	PA-Cum-Sr. Scale Stenographer, PDJ Court, Pulwama	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
9.	Mohd Sultan Mir	Retired as SO in the Court of PDJ, Baramulla on 31.05.2018	Placed in the cadre of Chief Administrative Officer notionally w.e.f 11.10.2017 till the date of his retirement.
10.	Ilyas Ahmad Pandit	Retired as SO in the Court of PDJ, Srinagar on 31.05.2018	Placed in the cadre of Chief Administrative Officer notionally w.e.f 11.10.2017 till the date of his retirement.
11.	Sudershan Kumar	PA-Cum-Sr. Scale Stenographer, Spl. Anti-corruption Court for CBI cases, Jammu	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
12.	Ghulam Rasool Wani	SO (Adm.), PDJ Court, Pulwama	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.

13.	Kanwal Jeet	Retired as SO in the Court of PDJ, Jammu on 30.04.2018	Placed in the cadre of Chief Administrative Officer notionally w.e.f 11.10.2017 till the date of his retirement.
14.	Kulwant Singh	PA-Cum-Sr. Scale Stenographer, PDJ Court, Leh	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
15.	Firdous Ahmad Ganai	Retired as SO in the Court of PDJ, Bhaderwah on 30.09.2018	Placed in the cadre of Chief Administrative Officer notionally w.e.f 11.10.2017 till the date of his retirement.
16.	Mohd. Muzamil Qari	SO (Reader), 2nd Addl. D&S Court, Srinagar	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
17.	Jagdish Singh	PA-Cum-Sr. Scale Stenographer, PDJ Court, Budgam	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
18.	Abdul Qayoom Khan	SO (Reader), PDJ Court, Kupwara	As Chief Administrative Officer notionally from 11.10.2017 and monetarily from the date of issuance of this order.
19.	Lal Din	Retired as SO in the Court of PDJ, Jammu on 31.10.2018	Placed in the cadre of Chief Administrative Officer notionally w.e.f 01.11.2017 till the date of his retirement.
20.	Anayatullah Wani	SO (Rec), PDJ Court, Srinagar	As Chief Administrative Officer notionally from 01.02.2018 and monetarily from the date of issuance of this order.
21.	Ms Rehana Gelani	SO (Tameelat), PDJ Court, Srinagar	As Chief Administrative Officer notionally from 01.02.2018 and monetarily from the date of issuance of this order.
22.	Latief Ahmad Khan	SO (Adm.) PDJ Court, Kulgam	As Accounts Officer notionally w.e.f 01.03.2018 and monetarily from the date of issuance of this Order.
23.	Anil Kumar Puri	SO(R), Addl. District Court (Matrimonial cases), Jammu	As Accounts Officer notionally w.e.f 01.05.2018 and monetarily from the date of issuance of this Order.
24.	Ghulam Nabi Mir	SO (Reader), PDJ Court, Pulwama	As Chief Administrative Officer notionally from 01.05.2018 and monetarily from the date of issuance of this order.
25.	Amarjeet Singh	Retired as SO in the Court of PDJ, Samba on 31.08.2018	Placed in the cadre of Chief Administrative Officer notionally w.e.f 01.06.2018 till the date of his retirement.
26.	Ms Santosh Kumari	SO (Reader), PDJ Court, Rajouri	As Chief Administrative Officer notionally from 01.06.2018 and monetarily from the date of issuance of this order.
27.	Roop Chand	SO (Reader), 2nd Addl. D&S Court, Jammu	As Chief Administrative Officer notionally from 01.09.2018 and monetarily from the date of issuance of this order.
28.	Lokinder Kumar	SO (Adm), PDJ Court, Rajouri	As Chief Administrative Officer notionally from 01.10.2018 and monetarily from the date of issuance of this order.
29.	Bashir Ahmad Bhat	SO (Reader), 3rd Addl. D&S Court, Srinagar	As Chief Administrative Officer notionally from 01.11.2018 and monetarily from the date of issuance of this order.
30.	Mohd. Ibrahim Bhat	SO (Reader), PDJ Court, Srinagar	As Chief Administrative Officer w.e.f 01.04.2019
31.	Ms. Ghulam Sugra	SO (Adm), CBI Court, Jammu	As Accounts Officer w.e.f 01.04.2019.

Note: i) The posting orders of the promotees shall be issued separately.

(By Order)


(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 49-75/Psys

Dated: 02-03-2019

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
- 4-25) Principal District & Sessions Judge, Anantnag/ Srinagar/ Bandipora/ Baramulla/
Budgam/ Ganderbal/ Kargil/ Kupwara/ Kulgam/ Leh/ Pulwama/
Shopian/Bhaderwah/Jammu/Kathua/ Kishtwar/ Poonch/ Rajouri/ Ramban/ Reasi/
Udhampur/ Samba.
26. Order File.
27. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order
in the High Court website.



**Principal Secretary to
Hon'ble the Chief Justice**